

NOTES OF THE REGISTRY

5
CA 288/02

ORDERS OF THE TRIBUNAL

Or. dt. 7.4.03

for further orders
reg. MA. 830/02 and
MA. 1146/02.

25/4

Bench

Order dated 07.04.2003

On the prayer of Mr. Mishra & Counsel
for the appellant, the matter is adjourned
to 25.04.2003.

Jukh
Vice-Chairman P.M.
Member (S)
J

25.4.03

MA. 830/02 and MA. 1146/02
filed by the respondents and
applicant, respectively, as submitted,
(by both sides) have become
infructuous. In view of this, both
the above MAs are dismissed of
for having become infructuous.

Jukh
Vice-Chairman
Member (S)
J